

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra


CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 317/BB/2018	For admission	252	Offshore Financial Service Limited	V. Sreedharan , CS	ROC	

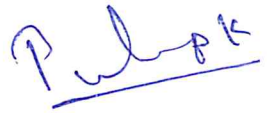
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :  
08. DEVIKA SATHYANARAYANA  
9620698482.  
PRADEEP B KULKARNI  
9986771214

Offshore Financial  
Service Ltd. 



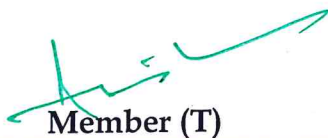
RESPONDENT/s :

**ORDER**

Heard Ms. Devika Sathyanarayana, Learned Counsel for Petitioner. Admit.

Learned Counsel for Petitioner is directed to file additional affidavit with regard to why the Company has not generated revenue in spite of having investments, by Friday (13.07.2018).

Order reserved.

  
Member (T)

  
Member (J)